

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

213. APPEAL/167(MB)2023

**IN THE MATTER OF**

Manoj Gapat

.... Petitioner

Vs

The Registrar of Companies Mumbai

.... Respondent

U/s 252 (1) of the Companies Act, 2013

**Order Delivered on 10.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Appellant: CS Vinit Nagar (VC)

For the Respondent:

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**ORDER**

Adjourned to **31.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)